NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 120/2007 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.08.2016

NAME OF THE COMPANY: M/s. Sushil Kumar Poddar & Ors. V/s. M/s. Logitronics Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1 S.K. Sharma A divo Colf Respondent H=384

2 V.K. Jain Respondent 2 Respondent H=182

ORDER

This Bench is apprised of the fact that the records of this case have been summoned by the Hon'ble High Court of Delhi in an appeal pending consideration before it. The next date in the said proceedings is 15.11.2016.

In view of the pendency of the appeal, this matter be postponed sine die, with liberty to revive it at the relevant time.

(Ina Malhotra)

Mambar (Indicial)

(K.Varadharajan) Member (Judicial)